MINUTES OF THE MEETING No. 113 dated 8.1.2015 held on 13.1.2015 UNDER THE CHAIRMANSHIP OF Shri V.K. Srivastava, Addl. DG

PRESENT PRESENT PRESENT ON THE MEETING: SEE NOTE BELOW

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri Inder Singh, Consultant, Deptt. of C&FC(Chem Div), Shastri Bhawan, New Delhi
3. Shri S.K. Aggarwal, Asstt. Director, DGS&D(HQ), Nirman Bhawan, New Delhi
4. Shri A.K. Aggarwal, Addl. Industrial Advisor, Deptt. of C&FC(PC Division), New Delhi
5. Shri Vijay Bhushan, Dy.Director General (Foreign Trade, Screen Committee-II), Office of DGFT, Udyog Bhawan, New Delhi
6. Shri G. Saravanan, Foreign Trade Development Officer, Screen Committee - IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee the considered minutes of the AEC Meeting No.-5 for confirmation and confirmed and adopted the same without any change.

Case No.58.11 File No.-113 Dated 8.1.15 held on 13.1.2015	M/s Micro Inks Ltd. F.No. 0107/TO/2014/2021/2014, 31 SLA F.No. 0399/2017/0/AA4/1

The Committee considered the case as per agenda. Based on the written recommendation of EHPP vide their U.O.No.54 dated 5.1.2015, the Committee decided to approve the case as under :

Import Item

S.No.	Description of Item	Quantity
1.	Pantoprlid Orange 30 Black for printing ink (25+1 Pigment & 30+2% Solid Extra)	1 Kg.

Import Item

S.No.	Description of Item	Quantity
1.	Pantoprlid Orange 30 Black for use in manufacture of pigment orange as per IS010. 6.2(vii)	1 Kg. Required
2.	Ind. T.T. Ethylene Glycol	0.1200 Kg.
3.	Ind. T.T. Ethyl Alcohol Denatured 5% Methanol	0.1200 Kg.
4.	Ind. Sodium Nitrite	0.0060 Kg.
5.	Vermiform (Alkyldehydo Phenolic Resin Based Solution Containing Solids Resin content Lt. 50% +/-2%)	0.0585 Kg.
6.	Extra Alkali (NaOH) Solid	0.1575 Kg.
7.	Sodium Carbonate	0.0900 Kg.
8.	Chemfo Antifoam	0.0585 Kg.
9.	Refined Sunflower Oil	0.0585 Kg.

BLA concerned may take necessary action under Para. 4.1.2 of HBP as per above decision of NORMS COMMITTEE.

Case No.58.12 File No.-113 Dated 8.1.15 held on 13.1.2015	M/s Charlter Investmts Ltd. Tc Delhi F.No. 0107/TO/2014/2021/2014, 32 SLA F.No. 0107/TO/2014/0000/0000/0/24

The Committee considered the case as per agenda. Committee discussed the written recommendation of DC (MSME) vide their U.O.No.232/(1)/2015, Chem/Inf dated 5.1.2015, and decided that the case needs to be examined further in detail.

Office of Directorate General of Foreign Trade
New Delhi-II

Para 4.7 Decisions(DRAFT)

MEETING NUMBER : 6/EL-II/2014-15 **MEETING DATE** : 08.01.2015

1	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/1	Party Name: BHI GLASS LTD	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Referred Date: Order Date:07.01.2015
	Decision: The Committee considered the case as per agenda and noted that IHMA, Kolkata, has furnished their comments to Ministry of Food on 12th January, 2015. Comments are awaited from Ministry of Food. Re-listed for 5.1.2015.			
2	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/2	Party Name: BHI GLASS LTD	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Referred Date: Order Date:07.01.2015
	Decision: The Committee considered the case as per agenda and noted that IHMA, Kolkata, has furnished their comments to Ministry of Food on 12th January, 2015. Comments are awaited from Ministry of Food. Re-listed for 5.1.2015.			
3	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/3	Party Name: BAYER HERBIGAON C. LTD.	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Referred Date: Order Date:07.01.2015
	Decision: The Committee considered the case as per agenda. The application was referred to EHPP for technical comments. U.O. issued on 17.7.2013. The case is re-listed for 5.1.2015.			
4	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/4	Party Name: UNIGLOBEX-ORIENTA	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Approved Date: Order Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of EHPP vide their U.O.No.54 dated 7.7.2015, Committee decided to approve the case as under :			

Export Item	Qty.	Import Item	Qty.
Ginger Joining Thorn Adhesive	5 Kg.	1. Adhesive Fibre A-220 2. Adhesive Fibre A-570, A-575, A-585 3. Adhesive Fibre A-645, A650 4. 4.2 Fibre Mesh 2x-2.4 x 9.25x1.5350 x 6020	0.5600 Kg. 0.5900 Kg. 0.5857 Kg. 0.6090 Kg.

BLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

5	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/5	Party Name: SOUMEO IMPORTERS-EXPORTERS	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Approved Date: Order Date:
	Decision: The Committee considered the case as per agenda. On the basis of written recommendation of Spices Board vide Letter No.MK/TY/P/02/12-13 dated 07.8.2013, Committee decided to approve the case at 10.00% pold, as under..			

Export Item	Qty.	Import Item	Qty.
Alleppey Black Pepper	50.00 MT	Light Black Pepper (Light Alleppey)	488.14 MT

This decision is applicable for this licence only.

BLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

6	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/6	Party Name: ITI LIMITED	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Approved Date: Order Date:07.01.2015
	Decision: Reminder to first dated 29.1.2015 issued by the office. Another reminder to first issued on 20.01.2015. Re-listed for 5.6.2015.			
7	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/7	Party Name: SHIVOM EXPORTS PVT. LTD.	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Approved Date: Order Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of EHPP vide their U.O.No.54 dated 7.7.2015, Committee decided to approve the case as under :			

Export Item

S.No.	Description of Item	Quantity
1	BOP Adhesive paper with Adhesive coating weight of 20 GSM and laminated with BOPP film of 20 micron coating weight of 10 GSM (total 50 GSM +/-10%)	5 Kg. MT

Import Item

S.No.	Description of Item	Quantity
1	Adhesive (Solvent Base) (Solid 100% +/-2%)	1000 Kg. Mtons
2	Adhesive (100% Solid) (Hotline Brand) Hot Melts	1000 Kg.
3	Adhesive (Water cement paper (GI 250GS+/-10%)	1000 Kg. Mtons
4	BOPP Film 50 Microns (GI 20GSM +/-10%)	1000 Kg. Mtons

BLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

8	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/8	Party Name: SUMERSON CHEMICALS INDUSTRIES LTD	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Referred Date: Order Date:07.01.2015
	Decision: Hard copy of application from BLA and five sale letter dated 27.12.2012 and 10.1.2013. The case is re-listed for 5.6.2015.			
9	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/9	Party Name: UNITED PHOSPHORUS LTD.	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Referred Date: Order Date:07.01.2015
	Decision: Comments awaited. Re-listed for 5.6.2015.			
10	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/10	Party Name: ANTA GHASTIE	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Approved Date: Order Date:
	Decision: The Committee considered the case as per agenda and noted that M/s. AnGAL Ahmedabad vide letter dated 28/8/2013 has intimated that the licence has been issued on export basis under Para 5.7.1 of HBP and, hence, decided to withdraw the case from Agenda			
11	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/11	Party Name: SHIVRECHA CHEMICALS LTD	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Approved Date: Order Date:
	Decision: The Committee considered the case as per agenda and noted that the five sale-lint letter dated 30.04.2013 informed that the licence had been issued on exported basis. The on-line Agenda also shows that the licence had been issued by BLA on export basis under Para 5.7.1 of HBP. Based on the decision of DC Meeting No. 5/EL-II dated 02.01.2012. Hence, Committee decided to withdraw the case from on-line Agenda. BLA to take necessary action accordingly.			
12	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/12	Party Name: SAFETEX INDIA PRIVATE LIMITED	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Referred Date: Order Date:07.01.2015
	Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for state of information from the floors the DG, dated 17.7.2015 issued by EHPP. The case is re-listed for 5.6.2015.			
13	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/13	Party Name: PRAKASH CHEMICALS INTERNATIONAL PVT. LIMITED	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Referred Date: Order Date:07.01.2015
	Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for state of hard copy of application from BLA and five sale letter dated 17.7.2015. The case is re-listed for 5.6.2015.			
14	File No.0/EXIM/A-4/14/0000 0/EL-II/2014-15/A-4/1/14	Party Name: PARKER INTERNATIONAL PVT. LIMITED	Date of Sale Deed 0/EL-II/2013-2015 Amount:0.00 Sale Deed No.0/EXIM/0/0000/0000 Exim Code:0	Status:Case Referred and withdrawn Date: Order Date:02.01.2015
	Decision: The Committee considered the case as per agenda and noted that the on-line Agenda shows that the licence had been issued by BLA on export basis under Para 5.7.1 of HBP. Based on the decision of DC Meeting No. 5/EL-II dated 09.11.2011. Hence, Committee decided to withdraw the case from on-line Agenda. BLA to take necessary action accordingly.			

Dated 15.01.2015
Place:New Delhi

G. SARAVANAN
Foreign Trade Development Officer

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